

From

To

Thiru. P.Ponniah, I.A.S.
District Collector,
Tiruvallur.

Dr.V.R.Thirunarayanan,
Government Standing Council,
National Green Tribunal,
High Court,
Madras.

Rc.No.463 /2013/G&M-2, Dated: 28.12.2020

Sir,

Sub: Mines and Minerals- Tiruvallur District- Uthukottai Taluk- Thirukkandalam Village- S.No. 352/1(Part) PWD tank- permission granted to quarry Savudu(Ordinary earth) to Thiru.J.Subramani- News article in " The Hindu" on 26.08.2020- directions issued by the Hon'ble National Green Tribunal (SZ), Chennai in O.A.No.169 of 2020, dt.01.12.2020 -filing of compliance report- Reg.

- Ref:
- 1) Suo-Motu application taken up by Hon'ble National Green Tribunal (SZ) in O.A.No. 169 of 2020.
 - 2) Report filed by the District Collector,Tiruvallur before the Hon'ble National Green Tribunal (SZ), Chennai on 30.11.2020
 - 3) Orders passed by the Hon'ble National Green Tribunal (SZ), Chennai in O.A.No.169/2020,dt. 1.12.2020.
 - 4) District Collector,Tiruvallur letter Rc.No.463/ 2013/G&M-2, dt. 1.12.2020.
 - 5) Executive Engineer, P.W.D. Kosasthalaiyar Basin Division, Tiruvallur letter DB/JDO.1/ F.Q&M/2020, dt. 23.12.2020.

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I invite kind attention to the references cited.

In the reference 3<sup>rd</sup> cited, the Hon'ble National Green Tribunal (SZ), Chennai have issued directions to the respondents are as follows:-

..2..

**“ 4. It is seen from the report that there are certain violations committed by the project proponent which were shown as Point No.C in the report.**

In the reference 4<sup>th</sup> cited, the Executive Engineer, P.W.D. Kosasthaliyar Basin Division, Tiruvallur has been directed to take necessary action to be rectified on the violations noticed in the subject area and send an action taken report to the District Collector immediately so as to file a compliance report before the Hon'ble National Tribunal.

In the reference 5<sup>th</sup> cited, the Executive Engineer, P.W.D. Kosasthaliyar Basin Division, Tiruvallur in his letter has stated that, due to North East monsoon, the tank has been filled with water, the above work cannot be taken up now and he has also informed that the applicant has been instructed to do the above work immediately after irrigation season in the month of February 2021.

In view of the above, I request you to apprise the above facts before the Hon'ble National Green Tribunal (SZ), Chennai and get two months time for filing compliance report.

*for*  
*28/12/20*  
**District Collector,  
Tiruvallur.**

Encl: Copy of the reference 5<sup>th</sup> cited.

*[Signature]*  
*28/12/2020*

*[Signature]*  
*28/12/20*

*[Signature]*  
*28/12/20*